


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

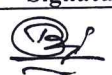
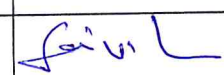
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.124/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (09) Others
UNDER SECTION	111/111A

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.P. VIJAY KUMAR	Petitioner Counsel	n.p.vijayes@gmail.com 9790911370	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh R1	Sr. Adv Adv	9966622805	
B. Mohan Sai Vihari	R2 to R10	9010613235	

ORDER

Heard Shri N.P. Vijay Kumar, Ld Counsel for the Petitioner and Shri R. Raghunandan Rao, Ld. Senior Counsel along with Shri G. Bhupesh, Ld. Counsel for R-1, Shri B. Mohan along with Shri Sai Vihari, Ld. Counsels for R-2 to 10.

At the request of the Learned counsels, post the case on 02.02.2018


Member (T)

binnu


Member (J)